

**श्री रामचंद्र जांगड़ा (हरियाणा) :** महोदय, मैं भी माननीय सदस्य द्वारा उठाये गये विषय से स्वयं को संबद्ध करता हूँ।

MR. DEPUTY CHAIRMAN: Time is over. Dr. Laxmikant Bajpayeeji on the issue of intervention by big business houses in MSME sector.

**डा. लक्ष्मीकान्त बाजपेयी (उत्तर प्रदेश) :** सर, क्या विषय है?

MR. DEPUTY CHAIRMAN: Issue of intervention by big business houses in MSME sector.

**डा. लक्ष्मीकान्त बाजपेयी :** सर, हमें तो पता ही नहीं है। यह ज़ीरो ऑवर की सूची में भी नहीं है।

**श्री उपसभापति :** आपका ज़ीरो ऑवर में यही विषय लिस्टिड है।

**डा. लक्ष्मीकान्त बाजपेयी :** सर, लिस्टिड नहीं है।

MR. DEPUTY CHAIRMAN: Next is Dr. L. Hanumanthaiah on the issue of 'Demand to take preventive steps to address rising problems of mal-nutrition and anaemia across the country'. ...(*Interruptions*)... Please take your seats. ...(*Interruptions*)... माननीय सदस्यगण, जिनका नाम सूची में है, मैं उसी के अनुसार बुला रहा हूँ। ...(**व्यवधान**)... जिनके नाम सूची में नहीं हैं, उनको मैं नहीं बुला रहा हूँ। जिनके नाम सूची में हैं, मैं उनको ही बुला रहा हूँ। Now Dr. L. Hanumanthaiahji.

**Need to take preventive steps to address the rising problems of malnutrition and Anaemia across the country**

DR. L. HANUMANTHAIHAH (Karnataka): Mr. Deputy Chairman, Sir, I rise today to urgently address the pervasive issues of mal-nutrition and anaemia plaguing millions of people across the country. Despite economic progress, our nation grapples with alarming rates, particularly affecting vulnerable population like children, women and the marginalised sections of the society. In the latest NFHS Report, the prevalence of anaemia has shown a significant increase in children, aged from 6 months to 5 years, experiencing a jump from 59 per cent to 67 per cent. This is an alarming state of affairs. Women, especially in rural areas, have been suffering from high rate of anaemia, adversely affecting maternal health and contributing to pregnancy complications. An increase in anaemia is seen from 53 per cent to 57 per cent in all

women aged between 15 years to 49 years and an increase of 50.4 per cent to 52.2 per cent is seen in pregnant women due to poverty, lack of education, inadequate healthcare, unequal resource distribution and mal-nutrition problem. Factors such as food insecurity, limited access to clean water and inefficient healthcare infrastructure contribute to unmet nutritional needs. My request to the Government is that addressing these issues is not only a social responsibility but also a pre-requisite for a thriving and resilient nation. The consequences go beyond individual suffering, impacting the workforce, educational outcomes and overall economic productivity of the nation. Therefore, I urge the Ministry of Health and Family Welfare to take immediate steps to address the rising problems of mal-nutrition and anaemia, especially among women and children across the country. Let me unite in our commitment to build a healthier and stronger...(*Time-bell rings.*)...

DR. JOHN BRITTAS (Kerala): Sir, I associate myself with the matter raised by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the matter raised by the hon. Member.

DR. SANTANU SEN (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SHRIMATI VANDANA CHAVAN (Maharashtra): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI SUJEET KUMAR (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SHRIMATI JEBI MATHER HISHAM (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI P. WILSON (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

DR. V. SIVADASAN (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

MR. DEPUTY CHAIRMAN: Time is over, Hanumanthaiahji.

**श्रीमती रंजीत रंजन (छत्तीसगढ़):** सर, मुझे दो मिनट का समय बोलने के लिए दे दीजिए।  
...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Hon. Members, Zero Hour matters are raised with the permission of the hon. Chairman. Merely presence in ballot does not mean admittance. Further, matters already raised are not included again. The next speaker is Dr. Laxmikant Bajpayee.

#### **Issue of intervention by big Business Houses in MSME Sector**

**डा. लक्ष्मीकान्त बाजपेयी (उत्तर प्रदेश) :** माननीय उपसभापति जी, मेरा विषय बहुत महत्वपूर्ण है और समाज के उन सामान्य वर्ग के लोगों के प्रति समर्पित है जो गाँवों, छोटे-छोटे कस्बों और शहरों में सुनार और दर्जी का काम करते हैं। महोदय, धीरे-धीरे एमएसएमई सैक्टर में भी योजनाबद्ध तरीके से बड़े घरानों का प्रवेश हो रहा है। यह ठीक है कि हम किसी को व्यवसाय करने से नहीं रोक सकते हैं, लेकिन अगर टाटा जैसा कोई बड़ा घराना तनिष्क के नाम से ज़ेवर का व्यापार शुरू करेगा, तो गरीब सुनार या सर्राफ़, जो शहरों में या कस्बों में बैठे हैं, वे क्या काम करेंगे? महोदय, कपड़े सिलने का काम भी टाटा और अन्य बड़े घराने इसी प्रकार से लेते जा रहे हैं। यह ठीक है कि हम किसी को व्यवसाय करने से नहीं रोक सकते हैं, लेकिन कहीं न कहीं एमएसएमई सैक्टर का बचाव हो सके और एमएसएमई सैक्टर के अंतर्गत आने वाले छोटे कारीगर, छोटे व्यापारी बचे रह सकें, इसकी व्यवस्था सरकार को करनी चाहिए। मेरा आपके माध्यम से सरकार से ऐसा आग्रह है। माननीय उपसभापति जी, आपने मुझे यहाँ पर बोलने का अवसर दिया है, इसके लिए आपका बहुत-बहुत धन्यवाद।